

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1390 OF 2003

ORIENT PAPER & INDUSTRIES LTD.  
Appellant (s)

VERSUS

THE STATE OF M.P. & ORS.

Respondent

(s)

With T.P.(C) No. 216/2006

Date : 09/11/2006 This Petition was called on for judgment today.

For Appellant (s) Mr. Prakash Shrivastava, Adv.

For Respondent(s) Ms. Vibha Datta Makhija, Adv.

Mr. B.S.Banthia, Adv.

Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounced J

Bench comprising His Lordship and Hon'ble Mr. Justice S.H.Kapadia.

Petition is disposed of in The appeal is allowed and the transfer pet

terms of the signed judgment. No costs.

(Shashi Sareen)

(Madhu Saxena)

Court Master

Cour

t Master

Signed Reportable judgment is placed on the file.

